

IN THE HIGH COURT OF JHARKHAND AT RANCHI  
Transfer Petition (Civil) No. 10 of 2021

---  
Kanchan Kumari --- --- Petitioner  
Versus  
Chandan Kumar Mahato --- --- Opposite Party

---  
CORAM: **Hon'ble Mr. Justice Aparesh Kumar Singh**  
Through: Video Conferencing

---  
For the Petitioner: Mr. Sunil Singh, Advocate

---  
03/26.03.2021 Issue notice on the sole opposite party under registered cover with A/D  
and speed post, for which requisites be filed within two weeks. Office to track  
the speed post-delivery.

Ranjeet/

(Aparesh Kumar Singh, J)